

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. MA 598/2017 in TCP 09/2015

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

NAME OF THE PARTIES:- Sandeep Anand
V/s
Saga Builders Pvt. Ltd.

Section: Application under any other provisions 397-398 of Companies Act, 2013

ORDER

MA 598 of 2017

For the Petitioner : Present but did not mark his appearance
For the Respondent nos. 1 to 4 & 10 : Adv. Gaurav Dalvi
For the Respondent no. 5 : Adv. Sachin Kudalkar
For the Respondent nos. 6 to 8 : Adv. Jehongirc Jeejeebhoy a/w Hamd Bhati

Counsel appearing for the Petitioner states at bar that Respondent no. 4 has died and the Petitioner is in the process of filing an Application to bring on record legal heirs of Respondent no. 4, therefore, seeks more time. List this matter on **30.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)